

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:90
ANSWERED ON:30.07.2010
ALLEGED CORRUPTION IN MCI
Namdhari Shri Inder Singh;Pandey Shri Ravindra Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of corruption in the Medical Council of India (MCI) have come to the notice of Government;
- (b) if so, the details thereof;
- (c) whether any investigation/inquiry committee has been set up to look into the matter;
- (d) if so, the details thereof; and
- (e) the further steps taken/proposed to be taken by the Government to bring in greater transparency in the functioning of the MCI?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.90 FOR 30TH JULY, 2010

(a) Yes, Madam.

(b) The President, Medical Council of India, was arrested by Central Bureau of Investigation on 22.04.2010 on charges of alleged corruption for recommending renewal of permission for admission of 4th batch of MBBS students at Gian Sagar Medical College and Hospital, Patiala, Punjab, for the academic year 2010-11.

(c) Yes, Madam.

(d) The Ministry of Health & Family Welfare constituted a three-member Committee headed by an Additional Secretary to examine the validity/correctness of the recommendations made by Medical Council of India for renewal of permission for admission of 4th batch of MBBS students at Gian Sagar Medical College and Hospital, Patiala, Punjab, for the academic year 2010-11.

(e) Ministry of Health & Family Welfare dissolved the Medical Council of India, through an Ordinance, on 15th May 2010, and subsequently constituted a six member Board of Governors on 15th May, 2010, to oversee the work of the Council. Separately, the Ministry is also considering setting up of an overarching regulatory body viz., National Council for Human Resources in Health (NCHRH), with a dual purpose of reforming the current regulatory framework and enhancing the supply of skilled personnel in the health sector.